2487. SHRI BHARTRUHARI MAHTAB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to set up a centralised IT system for the Provident Fund (PF) accounts;
(b) if so, the details thereof;
(c) whether the said system is expected to merge various PF accounts of individuals and convert them into one;
(d) if so, the details thereof along with the manner in which said move is expected to benefit individual PF account holders; and
(e) the time by which the said move is likely to be materialised?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a) to (e):

Upgradation of service delivery system in the Employees’ Provident Fund Organisation (EPFO) is an ongoing exercise. During the last four years, an estimated 535.71 lakh EPF accounts have been amalgamated/merged in Universal Account Number (UAN) seeded with Aadhaar. To further enhance and improve service delivery and grievance redressal, EPFO has been engaging in strengthening of centralized IT system in phases through integration of separate databases of the field level and payment systems.

The benefits of integrated database and payment system, being implemented in phases are as under:

(i) to facilitate online transfer of members' account on change of jobs to bring efficiency in processes by seamless merging of accounts;
(ii) to make disbursement of monthly pension easier; and
(iii) to make claim settlements faster.

The Central Board of Trustees, EPF has constituted a Committee under Secretary (Labour and Employment) with representatives from employers’ and employees’ to suggest, inter alia, information technology measures to improve service delivery, capacity building of IT personnel.

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